

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**


**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/18/2016
NAME OF THE PETITIONER(S) : Industrial Venture Capital Limited
NAME OF THE RESPONDENT(S) : Muthur Murugan Mills Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

<p>① For T.K. Bhasakar Keerthi Krishna Priyadarshini N Akhil Jain</p>	<p>Counsel for Petitioner</p>		
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ORDER

Counsel for petitioner present and stated that the senior counsel could not attend before the Tribunal today. Counsel for respondents called absent and sent an e-mail to the Registry informing that he could not attend before the Tribunal today due to personal inconvenience. Perused the email communication. At request of both the counsel, the matter is adjourned for final hearing. Put up on 23.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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